GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1085 ANSWERED ON:13.07.2009 ALLOTMENT OF EXCESS SPECTRUM Kumar Shri Vishwa Mohan;Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether some private telecom operators have been allotted more spectrum than their entitlement;
- (b) if so, the details thereof;
- (c) whether any inquiry has been held in this regard;
- (d) if so, the details and outcome thereof; and
- (e) the action/steps taken by the Government to check such malpractices?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) The initial spectrum has been allotted to the GSM operators based on their request and as per provisions of their respective Service Licence Agreement subject to availability of spectrum. With growth of their services, additional spectrum, beyond the initial spectrum, has been allotted to GSM operators as per guidelines, orders and subscriber based eligibility criteria in force at the time of allotment of such additional spectrum subject to its availability.
- (b) to (e) Does not arise in view of (a) above.